

**Development of Sea Beaches as  
Tourist Resorts**

3401. SHRI VIJAY N. PATIL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have any plans to develop some sea beaches as tourist resorts; and

(b) if so, the names of such sea beaches and the broad outlines for developing those as tourist resorts ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b) In the Seventh Plan, the Department, as a part of its Seventh Plan strategy, has decided to develop beach holiday tourism to attract more foreign tourists to India as also to promote domestic tourism. In the first instance, efforts will be concentrated on developing major beach resorts namely Goa, Trivandrum, Mahabalipuram and the Puri-Konark area, though efforts will also be made to diversify beach tourism to new beach centres.

The development of the sea resorts will be undertaken jointly with the State Governments and the private sector by providing facilities for both the affluent and the middle income groups including cheap cottage type accommodation. In the Annual Plan of 1985-86, the Department has made an allocation of Rs. 25.00 lakhs for this purpose. The details will be worked out in consultation with the State Governments.

**Number of Indians Working in Iran  
and Iraq**

3402. SHRI RAM BAHADUR SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Indians working in Iran and Iraq;

(b) whether keeping in view the deteriorating situation in both these

countries, the Government have made any efforts to evacuate Indians from these two countries; and if so, the details thereof; and

(c) if not, whether an assurance has been sought from the Governments of Iran and Iraq that the security of people of Indian origin shall be ensured ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) The best estimates of the number of Indians working in these two countries is :

Iran—approximately 3,000

Iraq —approximately 40,000

(b) Yes, Sir. Steps have been taken to move as many Indian nationals as possible to safer places which are not endangered by the hostilities. Some of the Indians have moved to India or to neighbouring countries.

(c) Our Missions have requested the host Governments to take all necessary steps to ensure the safety and security of Indian nationals by either moving them to safer places or permitting them to leave the country. Our Missions in Bagdad and Teheran have standing instructions to help all those who wish to return when the circumstances necessitate this.

**Places of Tourist Interest Identified  
in Maharashtra**

3403. SHRI SHANTARAM POTDUKHE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the places of tourist interest identified by ITDC in Maharashtra; and

(b) the facilities provided there to attract tourists specially, foreign tourists ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) ITDC has so far provided facilities

only at Bombay and Aurangabad in as Maharashtra.

(b) ITDC provides following facilities at these two places to attract tourists :

Bombay - Duty Free Shops in the Departure and Arrival lounges of Bombay Airport and Transport Unit,

Aurangabad— A 88-room 3-star hotel, Transport Unit and a Restaurant at Aurangabad Airport.

**Forest Loss due to Hydro Electric dams in Maharashtra Andhra Pradesh and Madhya Pradesh**

3404. SHRI. SHANTARAM POTDUKHE : Will the PRIME MINISTER be pleased to state :

(a) the forest cover loss in Hectares in the Inchempalli and Bhopalpatnam proposed Hydro-electric dams in Maharashtra, Andhra Pradesh and Madhya Pradesh State-wise ;

(b) the total tribal population affected State-wise :

(c) the details of the efforts to rehabilitate the tribal population ;

(d) the loss of wildlife in these projects ; and

(e) the measures taken to prevent the loss ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) :

(a) No such proposal has been received for consideration under the Forest (Conservation) Act, 1980, so far,

(b) to (e) Do not arise,

**Schemes to Penalise or take over the Hotels which have not been Completed within the Prescribed time Limit**

3405. SHRI ANANDA PATHAK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 2880 on 10 August, 1984 regarding construction of hotels through Government assistance and state :

(a) whether there are any rules under the Government's approved scheme to penalise or to take over the hotels which have not been completed in the prescribed time limit allowed to them ;

(b) if so, the details thereof ;

(c) the names of the parties against whom the action has been taken so far ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) No, Sir.

(b) Does not arise.

(c) No action has been taken against any party.

(d) The Department of Tourism accords approval to hotels at the project stage subject to their complying with certain regulatory conditions. Failure to comply with these conditions can lead to withdrawal of approval. There is no provision in the conditions of approval to take over such defaulting hotels.

**Uniformity in upper age limit for Recruitment in Central and State Government Services**

3406. SHRI JITENDRA PRASADA: Will the PRIME MINISTER be pleased to state :

(a) whether upper age limit for recruitment to services varies from